

Annexure-VIII

STATEMENT OF IMMOVABLE PROPERTY ON FIRST APPOINTMENT/ FOR THE
YEAR.....May 2022

1. Name of the officer : Virendra Singh Shekawat
 2. Present post held : Manager
 3. Present pay : 67700/- Basic
 4. Date of Birth : 31-05-1986

Name of distt., sub-Divn, Taluk and village in which property is situated	Name and details of property Housing and other* Present Building Land value	If not in own name state in whose name held and his/ her relationship to the Candidate %	How acquired whether by purchase, lease, mortgage, Inheritance, gift or otherwise date of acquisition and name with details of person whom acquired @	Annual income from the property	Remarks
<u>Jaipur</u> <u>Magar Vistar</u>	<u>D10+ No. 77,</u> <u>Riddhi Sidathi</u> <u>Nagar, Harinath</u> <u>Juna, Kalwad</u> <u>Road, Jaipur -</u> <u>P.V. Ks 46/103</u>	<u>Self</u> <u>Owned</u>	<u>Purchased on</u> <u>17/6/2020</u> <u>Acquired from</u> <u>Sh. Ram Singh Yadav</u>	<u>Zero</u> <u>Income</u>	<u>—</u>

Note :The declaration form is required to be filled in and submitted by every candidate on first appointment to the service and thereafter at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or any member of his family or in the name of any other person.

Signature: Virendra SinghDate: 24th May 2022

*In case where it is not possible to assess the value accurately the approximate value in relation to present conditions may be indicated.

%In applicable clause to be struck out.

@Included short term lease also.